

High Court of Judicature at Allahabad

OFFICE MEMORANDUM

No. 388 / AR(S)/ 2008 Dated: Allahabad : December 11, 2008

In continuation to the Court's endorsement no. 383/ AR(S)/ 2008 dated 10.12.2008 The Direct Recruits from Bar who have been appointed as Additional District & Sessions Judge vide Government Office Memo. dated 11.9.2008, 22.9.2008, 1.10.2008, 10.10.2008, 15.10.2008, 22.10.2008 and 24.11.2008 are hereby directed to assume charge on or after 15.12.2008 afternoon.

BY ORDER OF THE COURT,

Sd/-
(VIRENDRA KUMAR DIXIT)
REGISTRAR GENERAL

No. 388 (i)/ AR(S)/ 2008 Dated: Allahabad : December 11, 2008

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, Uttar Pradesh Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. All the District & Sessions Judges, Subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail) for necessary action at their end.
7. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this before Hon'ble Judges sitting at Lucknow Bench, Lucknow for their Lordship's kind information. (Information available on E-mail)
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (I), High Court, Allahabad.
11. The Officer On Special Duty/In charge Computer Centre, High Court, Allahabad.
12. The Deputy Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this before Hon'ble Judges for their Lordship's kind information.(Information available on E-mail).

BY ORDER OF THE COURT

Sd/-
(VIRENDRA KUMAR SRIVASTAVA)
ASSISTANT REGISTRAR (SERVICES)